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Title: Introduction of the Witness Protection Program Bill, 2016.

HON. DEPUTY SPEAKER: Item No.52â€"Shri Baijayant Jay Panda.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill to provide for the protection of witness in criminal proceedings and enhance the ability of the witness to give testimony in a judicial proceeding or to cooperate with law enforcement without fear of intimidation or reprisal.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of witness in criminal proceedings and enhance the ability of the witness to give testimony in a judicial proceeding or to cooperate with law enforcement without fear of intimidation or reprisal."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA : I introduce the Bill.